

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 1st June, 2020

NOTICE

Keeping in view the lockdown restrictions and it being expressed by Shri V.P. Singh, Hon'ble Member (Technical) that he would not be able to make it to this Appellate Tribunal from Ghaziabad on account of such restrictions, the Bench notified for holding Virtual Court in Court-2 is re-constituted (Pre-lunch session of the Bench constituted for 2nd and 3rd June, 2020) as under:-

- 1. Hon'ble Justice A.I.S. Cheema, Member (Judicial)
- 2. Dr. Alok Srivastava Member (Technical)

Constitution of other Benches as per cause-list notified earlier shall remain intact.

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey) Registrar